

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

**ORDER SHEET**

COURT NO. : 1

17.12.2018

O.A./290/263/2016

[REPLY NOT FILED] [FOR I R  
CONTINUE]

ITEM NO:10

FOR APPLICANTS(S) Adv. : Mr. J.K. Mishra

FOR RESPONDENTS(S) Adv.: Mr. Gourav Thanvi, proxy for Mr. Avinash Acharya for R/1  
to R/3  
None present for R/4

Notes of The Registry	Order of The Tribunal
	<p>Shri J.K. Mishra, learned counsel for the applicant states that the relief claimed in the OA has already been granted to the applicant.</p> <p>In view of the above, the Original Application No.263/2016 is disposed of as having been rendered infructuous.</p> <p style="text-align: center;">( ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">( SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">rss</p>